THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) A proposal for the construction/improvement of the Gadhuli-Santalpur road in Gujarat has been received. The technical scrutiny of the proposal has been done. The matter is under consideration with other strategic border roads. The funds will be released in due course after obtaining the approval of the competent authority.

Coastal Security Scheme, Phase-II

1428. SHRI KANJIBHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government of Gujarat has submitted Coastal Security Scheme, Phase-II to Government of India;
- (b) if so, the time by when the proposal is likely to be approved and funds released to the State Government; and
- (c) the time by when the remaining 22 boats will be delivered out of 30 boats sanctioned under Coastal Security Scheme, Phase-II?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. As decided by the Government with a view to further strengthen the coastal security, an exercise of vulnerability/gap analysis along the Indian coastline has been carried out by the Coast Guard in consultation with the coastal States and Union Territories, including Gujarat; and, based on this exercise, proposals for additional requirements for coastal security have been submitted. On the basis of inputs received from the Coast Guard and the coastal States/Union Territories, the second phase of the Coastal Security Scheme has been formulated. Necessary clearances for the same are being taken.

(c) The boats under the on-going Coastal Security Scheme are being procured centrally and delivered to the State. So far thirteen (13) boats (8 boats of 12 Ton and 5 boats of 5 Ton) have been supplied to Gujarat. The delivery of the remaining boats is going on and is scheduled for completion by October, 2010.

Changes in arms and ammunition policy

- 1429. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether amid reports of many arms licence holders misusing their legal weapons in one or other way, the Centre has come out with a comprehensive draft to bring changes in existing arms and ammunition policy for individuals;
- (b) if so the details thereof and to what extent this new policy would be helpful to curb misuse of arms; and
- (c) whether scores of new provisions ranging from setting up a national database of licences is suggested for making police verification exercise strict and mandatory?

MINISTER OF STATE IN THE MINISTRY OF HOME (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Yes, Sir. With a view to curb proliferation of arms and misuse of weapons by licensees, the Government has decided to review various provisions of the Arms Act, 1959 and Arms Rules, 1962, with regard to grant of arms licences for possession of arms and ammunition by individuals. This also includes proposals to (a) make a provision under the Arms Rules, 1962 under which the licensing authorities will be required to maintain a database and to share the data with Central Government which shall maintain a national database and (b) make police verification mandatory before grant of arms licence by deleting provision to Section 13(2A) of the Arms Act 1959.

Joint Action Committee to deal with Naxalism

†1430. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has decided to deploy more military and para-military force in naxal affected States;
 - (b) if so, the details thereof;
- (c) whether Government has also decided to constitute any Joint Action Committee to tackle the naxalism; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Government has adopted an integrated approach in dealing with Left Wing Extremism activities in the arenas of security and development. State Governments deal with the various issues related to the Left Wing Extremism activities in the States. Central Government supplements their efforts. These include deployment of Central Para Military Forces, filling up of critical infrastructure gaps, sanction of India Reserve Battalions, setting up of Centre for Insurgency and Anti Terrorism (CIAT), modernization and upgradation of State Police and their intelligence apparatus under the scheme for modernization of State Police Forces, etc. There is no proposal for deployment of the Armed Forces in Left Wing Affected Areas.

- (c) No, Sir.
- (d) Does not arise.

Outlay under MPF to Gujarat

1431. SHRI KANJIBHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the outlay to the State of Gujarat under the Centrally sponsored scheme of "Modernization of Police Force" is very low *vis-a-vis* previous years; and

[†]Original notice of the question was received in Hindi.